

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1631/98

New Delhi this the day of 22nd May 2000

HON'BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN  
HON'BLE MR. V.K. MAJOTRA, MEMBER (A)

(13)

1. Shri Balkrishan  
S/o Shri Fakir Chand
2. Shri B.N. Arora  
S/o Shri S.D. Arora
3. Shri J.K. Malhotra  
S/o Shri Om Prakash

All retired Sr. Engineering Assistants  
under Director General  
All India Radio, Parliament Street,  
New Delhi

....Applicants

(By Advocate: Shri B.S. Mainee &  
Mrs. Meenu Mainee)

Versus

Union of India: through

1. The Secretary  
Ministry of Information & Broadcasting  
Shastri Bhawan,  
New Delhi.
2. The Director General  
All India Radio  
Parliament Street  
New Delhi.
3. The Superintending Engineer  
H.P.T. All India Radio  
Kingsway, Delhi.

...Respondents

(By Advocate: Shri D.K. Srivastava proxy  
for Shri V.S.R. Krishna)

ORDER (Oral)

By Mr. Justice Ashok Agarwal, Chairman

Applicant No. 1 & 2 retired on 31.7.97  
and applicant No. 3 retired on 31.10.97. Their  
pay, however, has not been re-fixed on the basis  
of the recommendations of the 5th Pay Commission  
which had come into force w.e.f. 1.1.96.

Applicants in their affidavit <sup>to the</sup> rejoinder  
~~said~~ have stated instances of those who have retired

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in 1996&97 and whose pay have been re-fixed on the basis of the recommendations of the 5th Pay Commission.

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2. Respondents in their counter have conceded that the applicants' pay has to be re-fixed. According to them, necessary steps for re-fixation of their pay are being taken. In the circumstances, we allow the present O.A and direct the respondents to re-fix the pay of the applicants and pay the amounts due to them on the basis of the revised pay scales with arrears along with the interest @ 12% per annum w.e.f. August 1998 when the present OA had been filed as expeditiously as possible and in any case within a period of three months from the date of the service of this order. No order as to costs.

V.K. Majotra

(V.K. MAJOTRA)  
MEMBER (A)

Ashok Agarwal

(ASHOK AGARWAL)  
CHAIRMAN

cc.